

FORM A PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF AMTECH PROJECTS AND PRODUCTS PRIVATE LIMITED

RELEVANT PARTICULARS

1. Name of corporate debtor	Amtech Projects and Products Private Limited
2. Date of incorporation of corporate debtor	06/06/2002
3. Authority under which corporate debtor is incorporated / registered	RoC-Chandigarh
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U28910PB2002PTC025182
5. Address of the registered office and principal office (if any) of corporate debtor	GADDO-LAKHOWAL ROAD VILLAGE KOHARA LUDHIANA PB 141112
6. Insolvency commencement date in respect of corporate debtor	05.07.2023
7. Estimated date of closure of insolvency resolution process	01.01.2024
8. Name and registration number of the insolvency professional acting as interim resolution professional	Jaramu Ram Thakur Reg. No. IBB/IIIPA-001/IP-P01869/2019-2020/12933
9. Address and e-mail of the interim resolution professional, as registered with the Board	Mannat 2037, Near Aji Karam Singh International Public Smart School (AKSIPSS), Sector 123, New Sunny Enclave, Greater Mohali, Punjab 140301. Email: jrthakurms@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	3rd Floor, Plot No. D-190, Industrial Area, Phase 8 B, Sector 74, SAS Nagar Mohali 160071, Punjab Email: ipamtechproject@gmail.com
11. Last date for submission of claims	19.07.2023
12. Classes of creditors, if any, under clause (b) of sub-section (8A) of section 21, ascertained by the Interim Resolution Professional	Not Applicable
13. Names of insolvency professionals identified to act as authorised representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	https://ibbi.gov.in/en/home/downloads

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of Amtech Projects and Products Private Limited on 05.07.2023. The creditors of Amtech Projects and Products Private Limited are hereby called upon to submit their claims with proof on or before 19.07.2023 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class in Form CA-Not Applicable. Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Jaramu Ram Thakur
Interim Resolution Professional
Amtech Projects and Products Private Limited
Reg. No. - IBB/IIIPA-001/IP-P01869/2019-2020/12933
Email: ipamtechproject@gmail.com
Address: 3rd Floor, Plot No. D-190, Industrial Area, Phase 8 B, Sector 74, SAS Nagar, Mohali 160071, Punjab
Date: 06.07.2023 Area, Phase 8 B, Sector 74 SAS Nagar, Mohali 160071, Punjab
Place: Chandigarh Mobile: +919888344644

CM Mann gives job letters to 252

CHANDIGARH, JULY 6
CM Bhagwant Mann on Thursday said in a first, the state government had given government jobs to 29,936 youth so far, which was a record. He said none of the state governments across the

country had given so many jobs to youth in the first year. Addressing a gathering after handing over appointment letters to 252 new recruits in the Health and Family Welfare, Power and Medical Research Depart-

ments here at Municipal Bhawan, Mann said the state government had been conducting recruitment drive on merit basis and jobs were being given only to deserving and needy candidates. — TNS

STATE BANK OF INDIA
AMAN PLAZA COMPLEX, TOWER - B, ADJOINING PASSPORT SEWA KENDRA, AMBEDKAR CHOWK, JALANDHAR-144001

POSSESSION NOTICE (FOR IMMOVABLE PROPERTY)

Whereas The undersigned being the Authorized Officer of the State Bank of India, under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest (second) Act, 2002 (No. 3 of 2002) and in exercise of the powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a demand notice dated 09.02.2022 by State Bank of India (erst. State Bank of Patiala) calling upon the Borrowers, Sh. Kanihya Lal Motwani S/o Sh. Gobind Ram Motwani and Smt. Pooja Motwani W/o Sh. Kanihya Lal Motwani both residents of H.No. 44, Gali No. 1, Bharat Nagar Chougitti, Jalandhar and Guarantor Sh. Sandeep Motwani S/o Sh. Kanihya Lal Motwani, to repay the amount mentioned in the notice being sum of Rs. 9,89,223/- (Rupees Nine Lakh Eighty Nine Thousand Two Hundred Twenty Three Only) as on 10.12.2021 and further interest from 10.12.2021, along with charges, expenses etc. thereon. Further, it is informed that previous letter vide section 13(4) of the said act read with rule 8 of the Security Interest Enforcement Rule 2002 dated 06.06.2023 stands recalled. The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken **symbolic possession** of the property described herein below in exercise of powers conferred on him/her under section 13(4) of the said act read with rule 8 of the Security Interest Enforcement Rule 2002 on this 3rd day of July, 2023.

The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the State Bank of India, for an amount of Rs. 9,89,223/- (Rupees Nine Lakh Eighty Nine Thousand Two Hundred Twenty Three Only) as on 10.12.2021 and further interest from 10.12.2021, along with charges, expenses etc. thereon. Further, it is informed that previous letter vide section 13(4) of the said act read with rule 8 of the Security Interest Enforcement Rule 2002 dated 06.06.2023 stands recalled. The borrower's attention is invited to the provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

DESCRIPTION OF IMMOVABLE PROPERTY
EQ. mortgage of property at H. No. 44 measuring 8 marla 40.5 Sq. Ft. (25' X 69') (1 Marla= 207 Sq. Ft.), comprising khasra no. 19480/8483 to 8485, 19492/8494/8495/1 situated at Mohalla Bharat Nagar backside Guru Nanak Pura West P.O. Chougitti Tehsil & District Jalandhar registered vide sale deed no. 251 dated 09.04.2010, standing in the name of Sh. Kanihya Lal Motwani S/o Sh. Gobind Ram Motwani and Smt. Pooja Motwani W/o Sh. Kanihya Lal Motwani bounded as under:- East: Mali, West : Road, North: Gurdeep Singh, South: Rattandeep Singh.

DATE : 03.07.2023, PLACE : JALANDHAR **AUTHORISED OFFICER**

Indian buried alive by ex-boyfriend in Oz

MELBOURNE, JULY 6

In a horrific act of vengeance, a 21-year-old Indian nursing student in Australia was abducted by her ex-boyfriend from India, driven nearly 650 km and buried alive in South Australia state's remote Flinders Ranges, a court has heard.

Jasmeen Kaur from Adelaide was killed by Tarikot Singh in March 2021, a month after she reported him to the police for stalking. Jasmeen was abducted from her workplace on March 5 and driven more than 644 km while bound with cable ties in the boot of a car Tarikot had borrowed from his flatmate, websites reported on Wednesday.

He buried Jasmeen in a shallow grave after making "superficial" cuts to her throat which were not enough to kill her and she was aware of her surroundings when she died at some point on March 6. Tarikot pleaded guilty to the murder, but the horrific details of his crime came to light during sentencing submissions at

ABDUCTED FROM WORKPLACE
Jasmeen Kaur was abducted from her workplace on March 5, 2021, and driven more than 644 km while bound with cable ties in the boot of a car

UNCOMMON LEVEL OF CRUELTY
The way in which Jasmeen was killed involved an uncommon level of cruelty, Carmen Matteo, PROSECUTOR

the Supreme Court.

Prosecutor Carmen Matteo said Jasmeen was "made to suffer". Jasmeen's family, including her mother, was in the court to hear the sentencing submissions. Tarikot planned the killing because he was unable to get over the breakdown of their relationship.

"The way in which Jasmeen was killed involved an uncommon level of cruelty. It's not known when her throat was cut, it's not known when or how she got into or was placed into that burial grave, and it's not known when that was dug," Matteo said.

Tarikot wrote several messages to Jasmeen in the lead-up to her death that he never ended up sending. "Your bad

luck that I am still alive, cheap, wait and watch, will get the answer, each and every single one will get the answer," one message said. Tarikot initially denied murder, saying Jasmeen had committed suicide and that he had buried the body, but pleaded guilty before he was due to stand trial earlier this year.

He took officers to her burial site where they found Jasmeen's shoes, glasses and work name badge in a bin, alongside looped cable ties.

He faces a mandatory life sentence, with the court to impose a non-parole period next month. His lawyer wants him to be given a more merciful sentence, partly because they labelled it a "crime of passion". — PTI

Cong announces 31-member PAC

NEW DELHI, JULY 6

The Congress on Thursday approved the formation of a 31-member political affairs committee (PAC) for Punjab. It will include Harish Chaudhary, the in-charge of the party's affairs in the state, and party unit chief Amarinder Singh Raja Warring.

CLP leader Pratap Singh Bajwa and senior party leader Ambika Soni are part of the all-important panel which also includes former Chief Minister Charanjit Singh Channi, former Deputy CM Rajinder Kaur Bhattal and Navjot Sidhu.

Party MPs Manish Tewari, Ravneet Singh Bitu, Gurjit Singh Aujla, Dr Amar Singh and Mohd Sadique are also part of the panel. Former Deputy CMs Sukhinder Singh Randhawa and OP Soni, as well as Vijay Inder Singla, Gurkirat Singh, Tajinder Singh Bittu, Sukhpal Singh Khaira, Rana Kanwarpal Singh, Pargat Singh, Kuljit Singh Nagra, Rana Gurjit Singh and Tript Rajinder Singh Bajwa are also part of the panel.

Dr Raj Kumar Chabbawal, Sukhwinder Danny, Pawan Adia, Sukhinder Singh Sarkaria, Rakesh Pandey, Razia Sultana, Sangat Singh Gilzian and Capt Sandeep Sandhu have also been included in the panel. — TNS

Govt to construct, fix prices of EWS flats

CHANDIGARH, JULY 6

The Punjab Housing Department will fix the price of the flats being built for the economically weaker section (EWS) category in different urban estates across the state.

The land cost and external development charges will be exempted from the cost. A senior government functionary said since private builders did not show interest in developing flats for the EWS category, the department would construct these.

Near 500 acres meant for EWS housing had remained unutilised for the purpose. The government has now taken possession of chunks of land reserved for the EWS and asked the private builders to deposit Rs 1,500 per square feet in lieu of providing EWS apartments.

Under the new proposed rules, 90 per cent area in every EWS pocket will be reserved for housing and the remaining 10 per cent used for community facilities on the sites having an area more than three acres. For the maintenance of the flats, an EWS corpus of Rs 10,000 per dwelling unit would be created.

TAKES LAND FROM PRIVATE BUILDERS

Since private builders did not show interest in developing flats for the EWS category, the Housing Department will construct these

The government has now taken possession of chunks of land reserved for the EWS and asked private builders to deposit ₹1,500 per square feet in lieu of providing apartments

To incentivise the EWS housing, the Local Government Department has allowed an EWS colony on 1.5 acres of land against 5 acres required earlier and a group housing project, under affordable housing, can be built on a half-acre of land against two acres.

To further incentivise, the department has cut the land size requirements, while increasing the minimum required road width from 25 ft to 30 ft. The area for parks has been slightly reduced to increase the road width. The built-up or saleable area for residential and commercial projects has also been increased by 10 per cent, subject to certain conditions.

GOVERNMENT OF HARYANA TENDER NOTICE

SR. NO.	NAME OF DEPARTMENT	NAME OF WORK/NOTICE/TENDER	OPENING DATE CLOSING DATE	AMOUNT/EMD (APPROX.) IN RUPEES	WEBSITE OF THE DEPARTMENT	NODAL OFFICER/ CONTACT DETAILS/ E-MAIL
1	PWD B&R NARWANA	WIDENING AND STRENGTHENING OF ROAD FROM MATOUR TO SHIMLA IN KAITHAL DISTRICT (ROAD ID 10769)	04.07.2023 26.07.2023	391.06 LACS	https://etenders.hry.nic.in	8398098075 pwd-eeepd-narwana@hry.nic.in
2	PWD B&R NARWANA	RENEWAL COAT ON NH-352 (DUMERKHA-SUDKAIN KALAN- KABARCHHA-ALIPURA- KARSINDHU-UCHANA ROAD (TR-03 AND 04) IN JIND DISTRICT + 2 WORKS	26.06.2023 17.07.2023	469.61 LACS	https://etenders.hry.nic.in	8398098075 pwd-eeepd-narwana@hry.nic.in
3	PWD B&R GURUGRAM	DEVELOPMENT OF LANDSCAPING WORK OF JUNCTION TOWARDS HISAR SIDE AND PLANTATION WORK IN CENTRAL VERGE OF FOUR LANNING OF DHS ROAD NH-9 (OLD NH-10) FROM KM 0.00 TO 8.98 (INTERNAL PORTION OF NH AT HANSI) IN HISAR DISTRICT	04.07.2023 24.07.2023	31.68 LACS	https://etenders.hry.nic.in	9717214202 zliesinghor@gmail.com
4	PWD B&R PALWAL	SPECIAL REPAIR BY PROVIDING WIDENING STRENGTHENING ON MESSA TO KHEDLA ROAD (ID 10723) RD 0.250 TO 2.03 KM AND RD 2.13 TO 2.40 KM IN PALWAL DISTT. (UNDER WORK PROGRAM 2022-23) (ROAD ID 10723)	CLOSING DATE 25.07.2023	96.96 LACS	https://etenders.hry.nic.in	8851491777 pwd-eeepd-palwal@hry.nic.in
5	PANCHAYATI RAJ ROHTAK	PANDF OF CURB IN TRACK STADIUM VILLAGE- DHAMAR + 1 WORK	05.07.2023 12.07.2023	5.59 LACS	https://etenders.hry.nic.in	9812084342 SDOPPROHTAK134@GMAIL.COM
6	PANCHAYATI RAJ MEHAM ROHTAK	RENOVATION OF JATTO WALI CHOUPAL (GIRAWAR) SFC + 1 WORK	05.07.2023 12.07.2023	13.49 LACS	https://etenders.hry.nic.in	9416521482 sdoprmeham@gmail.com
7	PANCHAYATI RAJ PINJORE PANCHKULA	KHOLFATEH SINGH- CONST. OF BOUNDARY WALL OF SHAMSHAN GHAT, BLOCK PINJORE, SFC SCHEME. + 1 WORK	04.07.2023 10.07.2023	7.31 LACS	https://etenders.hry.nic.in	9466110204 kumar.satish.9417@gmail.com
8	PANCHAYATI RAJ ROHTAK	CONST OF FROM SHILAK S/O KRISHAN TO PWD ROAD POLANGI (SFC)	05.07.2023 20.07.2023	4.72 LACS	https://etenders.hry.nic.in	9812084342 SDOPPROHTAK134@GMAIL.COM
9	PANCHAYATI RAJ AMBALA	DEVELOPMENT OF POND FOR TREATMENT OF GREY WATER POND AT VILL. NANDUWALI	05.07.2023 11.07.2023	38.02 LACS	https://etenders.hry.nic.in	0171-2551368 prexeeng.amb@hry.nic.in
10	PANCHAYATI RAJ KARNAL	DEEAT FULLA SINGH ROUGH COST ESTIMATE FOR CONST. OF ILPB STREET FROM SALWAN PWD ROAD TO DERA TIRLOCHAN SINGH VILLAGE DERA FULLA SINGH SCHEME VAGY BLOCK ASSANDH + 8 WORKS	05.07.2023 19.07.2023	80.28 LACS	https://etenders.hry.nic.in	9813805200 prexeeng.krl@hry.nic.in
11	PANCHAYATI RAJ MEHAM ROHTAK	1. CONST. OF BI WALL AND IPB RASTA IN SHAMSHAN GHAT AT VILLAGE KHARKRA BHIKLAN BLOCK MEHAM	05.07.2023 12.07.2023	5.49 LACS	https://etenders.hry.nic.in	9416521482 sdoprmeham@gmail.com
12	PANCHAYATI RAJ KAITHAL	CONST. OF HARIJAN CHOUPAL AT VILLAGE - MEOLI + 25 WORKS	05.07.2023 19.07.2023	325.07 LACS	https://etenders.hry.nic.in	01476234748 prexeeng.ktl@hry.nic.in
13	PANCHAYATI RAJ KALANAUUR ROHTAK	B CONST OF B/WALL OF AMBEDKAR LIBRARY AT VILLAGE BALLAB + 3 WORKS	CLOSING DATE 12.07.2023	17.16 LACS	https://etenders.hry.nic.in	9416521482 SDOPRKALANAUUR@GMAIL.COM
14	PANCHAYATI RAJ CHARKHI DADR	CONSTRUCTION OF B/WALL AND GATE OF PLAY GROUND AT VILLAGE GHASOLA BLOCK AND DISTT. CHARKHI DADR.	04.07.2023 11.07.2023	20.58 LACS	https://etenders.hry.nic.in	9416479223 xenprcharkhidadr@gmail.com
15	SHKM GOVT. MEDICAL COLLEGE NALHAR NUH	TENDER NOTICE FOR OUTSOURCE COMPREHENSIVE ANNUAL MAINTENANCE SERVICES (AMC) OF ELECTRICAL SYSTEM IN SHKM GMC NALHAR NUH.	07.07.2023 17.07.2023	80 LACS	https://etenders.hry.nic.in	01267-282007 tendergmcnewat@gmail.com
16	HEALTH DEPARTMENT HARYANA FARIDABAD	TENDER FOR SUPPLY OF STATIONERY ITEMS & CLEANING ITEMS	07.07.2023 17.07.2023	2 LACS	https://etenders.hry.nic.in	9812352600 damfaridabad@gmail.com

FOR FURTHER INFORMATION KINDLY VISIT: www.haryanaeprocurement.gov.in or www.etenders.hry.nic.in PRDH/11/2024/320/19196/31/14

GOVERNMENT OF HARYANA TENDER NOTICE

Sr. No.	NAME OF BOARD/CORP/AUTH	NAME OF WORK NOTICE TENDER	OPENING DATE CLOSING DATE (TIME)	AMOUNT/EMD (APPROX.) IN RUPEES	WEBSITE OF THE BOARD CORP/AUTH	NODAL OFFICER/ CONTACT DETAILS/E-MAIL
1.	MUNICIPAL COUNCIL BHIWANI	CONST. OF STREET FROM H/O BIJENDER RAGHAV TO KARNEL BIR SINGH, BANK COLONY W/NO 10.	CLOSING DATE 11.07.2023	9.83 LACS	https://etenders.hry.nic.in	9588101145 eo.mcbbhiwani@gmail.com
2.	MUNICIPAL COUNCIL BHIWANI	REPAIR/MAINTENANCE OF PUBLIC TOILET NEAR DEVSAR CHUNGI, MC BHIWANI.	CLOSING DATE 11.07.2023	1.96 LACS	https://etenders.hry.nic.in	9588101145 eo.mcbbhiwani@gmail.com
3.	MUNICIPAL COUNCIL BHIWANI	CONST. OF IPB STREET FROM H/NO 01 TO H/NO 35 SECTOR-13, MC BHIWANI.	CLOSING DATE 11.07.2023	18.57 LACS	https://etenders.hry.nic.in	9588101145 eo.mcbbhiwani@gmail.com
4.	MUNICIPAL COUNCIL BHIWANI	CONST. OF STREET FROM H/O MAHENDER TO RAMU GUJJAR NEAR AHLAWAT SERVICE STATION, BAWRI GATE W.NO 07, MC BHIWANI.	CLOSING DATE 11.07.2023	3.86 LACS	https://etenders.hry.nic.in	9588101145 eo.mcbbhiwani@gmail.com
5.	MUNICIPAL COUNCIL BHIWANI	CONST. OF STREET FROM H/O UDEY SINGH TO H/O RAM DASS, MINI BYEPASS W.NO 09.	CLOSING DATE 11.07.2023	5.88 LACS	https://etenders.hry.nic.in	9588101145 eo.mcbbhiwani@gmail.com
6.	MUNICIPAL COUNCIL BHIWANI	CONST. OF IPB STREET FROM H/O BALA BHAGATI TO H/O JOGA MASTER AND H/O RAMESH TO H/O UMED TOWARDS NEW BAZAAR WALI GALI WARD NO 06, MC BHIWANI.	CLOSING DATE 11.07.2023	9.52 LACS	https://etenders.hry.nic.in	9588101145 eo.mcbbhiwani@gmail.com
7.	MUNICIPAL COUNCIL BHIWANI	CONST. OF STREET FROM ROHTASH TO SUDAMA NEEM CHOWK NEW BAZAAR W.NO 07, BHIWANI	CLOSING DATE 11.07.2023	3.50 LACS	https://etenders.hry.nic.in	9588101145 eo.mcbbhiwani@gmail.com
8.	MUNICIPAL COUNCIL BHIWANI	CONST. OF IPB STREET FROM H/NO 2111 TO H/NO 2132. SECTOR-13 WARD NO 01 MC BHIWANI.	CLOSING DATE 11.07.2023	12.33 LACS	https://etenders.hry.nic.in	9588101145 eo.mcbbhiwani@gmail.com
9.	MUNICIPAL COUNCIL BHIWANI	REPAIR/MAINTENANCE OF CIVIL WORK IN VARIOUS PARKS UNDER WARD NO 02 TO WARD NO 03 IN BHIWANI CITY UNDER THE JURISDICTION OF MC BHIWANI.	CLOSING DATE 11.07.2023	23.22 LACS	https://etenders.hry.nic.in	9588101145 eo.mcbbhiwani@gmail.com
10.	MUNICIPAL COUNCIL BHIWANI	CONST. OF NEEM CHOWK NEAR NEW BAZAAR W. NO 07, BHIWANI	CLOSING DATE 11.07.2023	8.32 LACS	https://etenders.hry.nic.in	9588101145 eo.mcbbhiwani@gmail.com
11.	MUNICIPAL COUNCIL BHIWANI	REPAIR/MAINTENANCE OF CIVIL WORK IN VARIOUS PARKS UNDER WARD NO 21 TO WARD NO 31 IN BHIWANI CITY UNDER THE JURISDICTION OF MC BHIWANI.	CLOSING DATE 11.07.2023	23.36 LACS	https://etenders.hry.nic.in	9588101145 eo.mcbbhiwani@gmail.com
12.	MUNICIPAL COUNCIL BHIWANI	REPAIR/MAINTENANCE OF CIVIL WORK IN VARIOUS PARKS UNDER WARD NO 01 TO WARD NO 02 IN BHIWANI CITY UNDER THE JURISDICTION OF MC BHIWANI.	CLOSING DATE 11.07.2023	23.36 LACS	https://etenders.hry.nic.in	9588101145 eo.mcbbhiwani@gmail.com
13.	MUNICIPAL COUNCIL BHIWANI	REPAIR/MAINTENANCE OF PUBLIC TOILET NEAR CHANDERBHAN PAKODE WALA, GURDWARA WALI GALI, MC BHIWANI.	CLOSING DATE 11.07.2023	2.91 LACS	https://etenders.hry.nic.in	9588101145 eo.mcbbhiwani@gmail.com
14.	MUNICIPAL COUNCIL BHIWANI	REPAIR/MAINTENANCE OF PUBLIC TOILET KRISHNA COLONY NEAR DINOD GATE, MC BHIWANI.	CLOSING DATE 11.07.2023	3.58 LACS	https://etenders.hry.nic.in	9588101145 eo.mcbbhiwani@gmail.com
15.	MUNICIPAL COUNCIL BHIWANI	CONST. OF STREET FROM H/O ASHOK PSO TO NIHAL SINGH BANK COLONY W.NO 10, MC BHIWANI.	CLOSING DATE 11.07.2023	8.10 LACS	https://etenders.hry.nic.in	9588101145 eo.mcbbhiwani@gmail.com
16.	MUNICIPAL COUNCIL BHIWANI	CONST. OF ROAD FROM H/O KULDEEP THAKUR TO H/O DHARAMPAL PUNIYA TO H/O MAHAVIR SIWACH TO H/O MAHENDER, BANK COLONY W.NO 12, BHIWANI.	CLOSING DATE 11.07.2023	24.89 LACS	https://etenders.hry.nic.in	9588101145 eo.mcbbhiwani@gmail.com
17.	MUNICIPAL COUNCIL BHIWANI	CONST. OF IPB STREET FROM H/O ASHOK SHARMA TO H/O CHETAN ANAND, GALI NO 01, GIRIRAJ COLONY W.NO 06, BHIWANI.	CLOSING DATE 11.07.2023	7.55 LACS	https://etenders.hry.nic.in	9588101145 eo.mcbbhiwani@gmail.com
18.	MUNICIPAL COUNCIL BHIWANI	HIRING OF AGENCY FOR THE SURVEY WORK, PREPARATION OF DPR FOR THE INSTALLATION OF CCMS PANELS FOR SMART LIGHTING SYSTEM ESTABLISHMENT OF COMMAND AND CONTROL CENTER FOR INFRASTRUCTURE TO MONITOR SMART LIGHTING SYSTEM.	CLOSING DATE 17.07.2023	EMD 50000/-	https://etenders.hry.nic.in	011664255240 eo.mcbbhiwani@gmail.com

FOR FURTHER INFORMATION KINDLY VISIT: www.haryanaeprocurement.gov.in or www.etenders.hry.nic.in PRDH/13/2024/360/1917/11/31/14

FORM A PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF M/S. MACIN REMEDIES INDIA LIMITED

RELEVANT PARTICULARS

1. Name of Corporate Debtor	MACIN REMEDIES INDIA LIMITED
2. Date of incorporation of Corporate Debtor	07/05/2012
3. Authority under which Corporate Debtor is incorporated / registered	RoC-Chandigarh
4. Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U24232PB2012PLC036218
5. Address of the registered office and principal office (if any) of Corporate Debtor	Money Multivision, Ishwar Chowk, Majestic Road, Moga, PB
6. Insolvency commencement date in respect of Corporate Debtor	4th July, 2023 (Date of uploading of order at NCLT website - 5th July, 2023)
7. Estimated date of closure of insolvency resolution process	31st December, 2023
8. Name and Registration number of the insolvency professional acting as Interim Resolution Professional	Ms. Pooja Damir Miglani Reg. No. IBB/IIIPA-002/IP-N01189/2021-2022/13994 AFA valid upto: 05 January 2024
9. Address & email of the interim resolution professional, as registered with the board	House No.83, New Fateh Singh Nagar, Ludhiana, Punjab - 141013 E-mail: ipcsdpdm@gmail.com
10. Address and e-mail to be used for correspondence with the Interim Resolution Professional	House No.83, New Fateh Singh Nagar, Ludhiana, Punjab - 141013 E-mail: macinremedies.cirp@gmail.com
11. Last date for submission of claims	18th July, 2023
12. Classes of creditors, if any, under clause (b) of sub-section (8A) of section 21, ascertained by the Interim Resolution Professional	Not Applicable
13. Names of insolvency professionals identified to act as authorised representative of creditors in a class (three names for each class)	Nil
14. (a) Relevant forms and (b) Details of authorized representatives are available at:	(a) Web link: https://www.ibbi.gov.in/home/downloads (b) Nil

Notice is hereby given that the National Company Law Tribunal, Chandigarh Bench has ordered the commencement of a corporate insolvency resolution process of the MACIN REMEDIES INDIA LIMITED on 04.07.2023 in CP (IB) No. 228/Chd/Pb/2020. The creditors of MACIN REMEDIES INDIA LIMITED are hereby called upon to submit their claims with proof on or before 18.07.2023 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No.12 shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class (specify class) in Form CA-Not Applicable. Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Ms. Pooja Damir Miglani
Interim Resolution Professional of MACIN REMEDIES INDIA LIMITED
Regn. No. IBB/IIIPA-002/IP-N01189/2021-2022/13994